

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2923  
ANSWERED ON:10.05.2006  
RESERVATION IN PROMOTION  
Singh Shri Mohan

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether there is reservation in promotion amongst group 'A' for Scheduled Caste and Scheduled Tribe officers recruited through the Union Public Service Commission in organised services of the Union Government ;
- (b) if so, whether the reservation is applicable in case of promotion on the basis of seniority cum fitness;
- (c) if so, whether reservation is applicable where element of direct recruitment at lowest rank of group 'A' services is not more than seventy five percent and there is no direct recruitment at higher ranks of the organised services; and
- (d) if so, the date from which reservation is applicable in such a case?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI SURESH PACHOURI)

- (a)&(b): In cases of promotion on the basis of seniority-cum-fitness the Scheduled Caste and Scheduled Tribe officers get reservation in all groups of posts provided the element of direct recruitment, if any, in the grade to which promotion is made does not exceed 75 per cent.
- (c): Yes, provided promotion is made on the basis of seniority-cum-fitness.
- (d): Reservation to Scheduled Castes and Scheduled Tribes in promotion by seniority-cum-fitness is available since 27.11.1972.